

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3714
ANSWERED ON:16.08.2001
ALLOTMENT OF CHAMBERS TO ADVOCATES
RAMDAS ATHAWALE

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the desired information has since been collected;
- (b) if so, the details thereof;
- (c) if not, the reason for delay; and
- (d) the time by which the desired information is likely to be collected?

Answer

MINISTER FOR LAW, JUSTICE, COMPANY AFFAIRS AND SHIPPING (SHRI ARUN JAITLEY)

- (a) to (c) No, Sir. The desired information is still awaited from various High Courts i.e. A.P. High Court, Delhi High Court, Patna High Court, Kolkata High Court, Rajasthan High Court and Madras High Court.
- (d) The desired information likely to take some more time.